

Date of
Order

Order

345/95 Laxmi Narayan vs. Ues.

58-95

admission 19-10-95

Bhargava

Received copy
3/10/10

19-10-1995

Sh. S. Kumar, counsel for the applicant

Sh. S. Kumar, learned counsel for the applicant seeks to withdraw the O.A. The O.A. is dismissed as withdrawn with a liberty to file a fresh O.A. on grounds to be specified therein, if so adjudged.



(Ratilal Prakash)
MCA

N. G. He
(N. G. He)
MCA

31/95

Central Administrative Tribunal
Jaipur Bench, JAIPUR

Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.



Dealing / s.m. Record Section Officer
Digit No. 4... Keeper (Judicial)